

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 06.02.2024

**Misc. Application No. 789 of 2021
And
Appeal No. 445 of 2021**

Computech Sharecap Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Tanya Gupta, Advocate i/b Joby Mathew & Associates for
the Appellant.

Ms. Daksha Kasekar, Advocate i/b Mansukhlal Hiralal & Co.
for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on
April 3, 2024.

Ms. Meera Swarup
Technical Member

06.02.2024
msb